

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
DEPARTMENT OF PUBLIC ENTERPRISES

LOK SABHA

UNSTARRED QUESTION No. 2029

TO BE ANSWERED ON 03.03.2020

Privatisation of PSUs

2029. SHRI RAJVEER DILER: SHRI ANURAG SHARMA:

Will the Minister of HEAVY INDUSTRIES & PUBLIC ENTERPRISES be pleased to state:

- (a) the details and the names of the Public Sector Undertakings (PSUs) proposed for privatization in Uttar Pradesh (UP);
- (b) whether the assessment of economic and social losses due to privatization of PSUs has been made; and
- (c) if so, the findings of the assessment, if any, made along with details thereof?

ANSWER

THE MINISTER OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES

(SHRI PRAKASH JAVADEKAR)

(a) The Department of Investment and Public Asset Management (DIPAM), Ministry of Finance is the nodal Department for disinvestment and privatization of Central Public Sector Enterprises (CPSEs). As per the information furnished by DIPAM, Government has given 'in-principle' approval for strategic disinvestment of 34 CPSEs, including subsidiaries, Units and Joint Ventures with sale of majority stake of Government of India and transfer of management control. Out of which, 6 CPSEs are having Registered Office/Corporate Office in the State of Uttar Pradesh. Details of which are given in Annex.

(b) & (c): DIPAM has further informed that NITI Aayog has been mandated to identify CPSEs for strategic disinvestment. For this purpose, NITI Aayog has classified CPSEs into 'priority' and 'non-priority' sectors, based on criteria of (i) National Security; (ii) Sovereign function at arm's length; and (iii) Market Imperfections and Public Purpose. CPSEs in 'non-priority' sectors are recommended for strategic disinvestment. DIPAM has also stated that it is expected that on privatization, the strategic buyer will bring in funds/technology/new management etc. for the optimum development of business potential of the CPSE. The growth of CPSE, post disinvestment, would be able to generate higher economic activity in the region which will create new job opportunities and growth of the ancillary industries and contribute to the economic growth of the country.

Annexure referred to in part (a) of reply to Lok Sabha Unstarred Question No.2029 due for answer on 03.03.2020.

Sl. No.	Name of CPSE	Registered Office/ Corporate Office (CO) situated in the State of Uttar Pradesh	Date of CCEA approval
1	Hospital Services Consultancy Ltd.	Noida (CO)	27.10.2016
2	Project & Development India Ltd.	Noida	27.10.2016
3	Scooters India Limited	Lucknow	27.10.2016
4	Bharat Pumps & Compressors Ltd	Allahabad	27.10.2016
5	Central Electronics Ltd	Sahibabad (CO)	27.10.2016
6	Pawan Hans Ltd.	Noida (CO)	27.10.2016
